## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 97/BB/ 2017	-		Rule-4 of IBC.	BPS Building Protection Systems Pvt. Ltd. Vs Value Designbuild Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. Roham Kethani 9845287182

PETITIONER

RESPONDENT

55. Hanblorg

2. SHUBHANG SETZUR

9-4-8027778

## ORDER

Counsel for Corporate Debtor is present. Corporate Debtor reported that he has received two Demand Drafts totalling Rs. 7,54,352/-. Both the Counsels requested the matter to be listed on 21.02.2018 to report final settlement. List it on 21.02.2018.

Member (T)

Member (J)